

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3864
ANSWERED ON:19.03.2015
PROJECTS UNDER PMGSY
Venugopal Dr. Ponnusamy

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many State Governments, have reported that they have not received the central share for projects undertaken under Pradhan Mantri Gram Sadak Yojana (PMGSY) in their States;
- (b) if so, the details thereof;
- (c) whether many State Governments pleaded before the Union Government for release of the same, so that the pace of implementation of the works under the said programme does not slacken; and
- (d) if so, the steps taken by the Union Government to clear the above dues to the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)to(d) 'Rural road' is a State subject and the works under PMGSY are executed through State Governments. The funds under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down as per the programme guidelines. The funds for the cleared projects are made available to the State Governments in two installments. The first installment amounting to 50% of the cleared value of projects or Annual Allocation (whichever is less) is released considering the opening balance as on 1st April of the Financial Year (including interest accrued). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds.

Since inception of PMGSY, Rs.1, 19,553.36 crore (upto January, 2015) have been released to all the States under PMGSY. An authorization to utilize accumulated interest of Rs. 3,050 crore was also provided to the States during financial year 2013-14.